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CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 28.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 1848/15 @ NM 3364/15, NM 3076/15	NM Hearing	Pramila Ramesh Gada Vs 1.Versatile Buildcon Pvt.Ltd. 2.Jitendra Manikant Shah 3.Jignesh Jitendra Shah 4.Ramesh Premji Gada	Ms Harakhchand and company Gunjan Jayakar
2	Suit 1849/15 @ NM 3827/18, NM 3359/15, NM 3075/15	NM Hearing	Rushabh Gada Vs 1.Versatile Buildcon P.Ltd. 2.Jitendra Manikant Shah 3.Jignesh Jitendra Shah 4.Ramesh Premji Gada	Ms Harakhchand and company Gunjan Jayakar
3	Misc. Appeal 101/19	Hearing	M/s. Qureshi Fat Processing Industries Vs MCGM	Vaibhav V. Ugle A. V. Diwate
4	Misc. Appeal 109/19	Hearing	Shivsharan Ramchandra Mishra Vs Estate Officer	Ravindra N. Kachare R. K. Dubey

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5	Misc. Appeal 148/19 @ MA 77/19	Hearing	Aegis Logistics Ltd Vs Rashtriya Chemical And Fertilizers Ltd.	P. K. Shetty M/s. Vyas and Bhalwal
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CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 29.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 4/19	Hearing	Shivmoorat Jagatdev Kushwaha Vs Assistant Division Engineer	Adv. Rupesh Gamre i/b Adv. Hetal Patel Adv. L. K. Tripathi a/w Adv. R. P. Ojha - R/1 & 2, Adv. Vinod Gajangi - R/3
2	Misc. Appeal 7/19	Hearing	The Liquidator, The Mumbai Chhatrapati Shivaji Terminus Central Railway Employees Consumer Co- oper. Vs 1. Central Railway 2. Shri Shivmoorat Jagatdev Kushwaha and Smt. Smita S. Kushwaha	Vinod Gajangi Adv. R. P. Ojha a/w Adv. L. K. Tripathi - R/1, Adv. Rupesh Gamre i/b Adv. Hetal Patel - R/2
3	Misc. Appeal 100/19	Hearing	Mr. Javed Shakir Shaikh Vs The Estate Officer	Ashish A. Dubey M/s. M. V. Kini and Co.

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4	Misc. Application 39/20	Reply	Maharashtra Small Scale Industrial Development Corporation Ltd. - Misc. Appeal St. No.6725 of 18 Vs The Board of Trustees of the Port of Mumbai	Little and Co. Jaykar and Partners
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CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 30.09.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 99/19	Hearing	Shapoorji Pallonji and Co. Ltd. Vs The New India Assurance Co. Ltd.	Cyril Amarchand Mangaldas V. Y. Sangaliker
2	TA 45/20	Service	Mrs. Mrudula V. Modak - Exececution Application No. 602-2018 Vs Anuradha Dubey	Swati P. Gautam
3	TA 31/20	Reply	Mrs. Rita Anand Chauhan and Anr. - Applicant Vs Bombay Thiruvalluvar Mandram and Ors.	P. D. Gandhi and Associates Vikas Murudkar
4	TA 41/20	Reply	Mohammed Iqbal Abdul Sattar - Through his Constituted attorney Abdul Kader Abdul Latif Vs Mohatta Builders and Assoicates	P. D. Gandhi and Associates

CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 01.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 186/18	Hearing	M/s. Indojewel Jewellery Pvt. Ltd. in Delay Cond. St. No.8427 of 18 Vs 1. The Development Commissioner Seepz SEZ 2. Estate Manager Seepz SEZ	M/s. Hariani and Co. M. S. Bharadwaj
2	Misc. Appeal 175/18	Hearing	M/s.Craftsman Jewellery Pvt. Ltd. Delay Appln. St.No.7170/20 18 Vs 1.The Development Commissioner 2.Estate Manager	M/s.Hariani and Co. Adv. M. S. Bharadwaj a/w Adv. S. R. Rajguru
3	Misc. Appeal 191/18	Hearing	M/s. Munic Jewellery in Delay Condonation Application St. No.10230 of 18 Vs 1. The Development Commissioner SEEPZ - SEZ 2. Estate Manager - SEEPZ - SEZ Authority	M/s. Hariani and Co. M. S. Bharadwaj

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4	Misc. Appeal 537/18	Hearing	M/s. Mohit Diamonds Pvt. Ltd. in Delay Appln. St. No.14000 of 18 Vs 1. The Development Commissioner 2. Estate Manager	M/s. Hariani and Co. M. S. Bharadwaj
5	Misc. Appeal 139/19	Hearing	M/s. Euroshin Jewellery Works Pvt. Ltd. in Delay St. No.14481 of 18 Vs The Development Commissioner	M/s. Hariani and Co. M. S. Bharadwaj
6	Misc. Appeal 162/19	Hearing	M/s. Twinkle Diamond Jewellery India Pvt. Ltd. Vs The Development Commissioner	M/s. Hariani and Co. M. S. Bharadwaj
7	Misc. Appeal 97/19	Hearing	M/s. Patdiam Jewels Vs The Development Commissioner	Deepan Dixit M. S. Bharadwaj
8	Misc. Appeal 105/19	Hearing	M/s. Patdiam Jewellery Pvt. Ltd. Vs The Development Commissioner	Deepan Dixit M. S. Bharadwaj

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9	TA 220/19	Hearing	Mr. Kumar Nanak Rai Vs Ms. Simran Ajay Lalchandani	Ms. Surabhi V. Vadhavkar Sanjay Sinha
10	TA 259/19	Hearing	Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5 Vs Farokh Khodadad Irani and Ors. - Resp - Org. Plffs..	S.K. Srivastav and Co. Vikas Saindane
11	TA 19/20	Hearing	Shri. Prakash C. Sheth - Applicant Vs Sulsa Premises CHS Ltd. and Anr.	Mr. Balasaheb Deshmukh Adv. P. D. Gandhi R/1
12	TA 47/20	Service	M/s. Heritage CHS Ltd - Suit no. 1633-2018 Vs Tirumala Developers - Through Mr. K. Mani Naidu	Ashok M. Saraogi Suresh Rajeshwar

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CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 03.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 9438/89	Arguments	KARMYOG CO-OP HSG SOC LTD Vs SUNRISE BUILDERS	Shreepad Murthy M/s. Parimal K. Shroff and Co
2	Suit 100/90	Arguments	M S SUNRISE BUILDERS Vs KARMAYOG CO-OP HSG SOC LTD	M/s. Parimal K. Shroff and Co Shreepad Murthy
3	Misc. Appeal 579/18	Arguments	M/s. Shah and Co. - Appellants Vs MCGM – Respondents	Pradeep J. Ramchandani A. V. Diwate - R/1, Bhatia & Bukhari Associates – R/2
4	Misc. Appeal 157/17@ Stay 77/17, MA 88/19	Arguments	Mrs. Nagubai M Kurade Vs 1. The Estate Officer For Air India 2. Air India Ltd	Sachin B Chandan M/s. M. V. Kini and Co.